

Central Information Commission
Minutes of the meeting of the Commission held on 06.04.2010

Present:

- A. Shri Wajahat Habibullah, Chief Information Commissioner
- B. Shri A.N. Tiwari, Information Commissioner
- C. Prof. M. M. Ansari, Information Commissioner
- D. Ms. Annapurna Dixit, Information Commissioner
- E. Shri Satyananda Mishra, Information Commissioner
- F. Shri M.L. Sharma, Information Commissioner
- G. Ms. Sushma Singh, Information Commissioner
- H. Secretary Shri BB Srivastava and other officers assisted the Commission.

ATR on the MOM dated 02.03.2010

Secretary, CIC informed the Commission that DRDO auditorium as venue for the proposed Convention 2010 has been booked.

The Chief Information Commissioner described his conversation with keynote speakers/chairperson and their responses to the proposal. The Commission desired that further action in this regard may be initiated.

(Proposed action DS(PP)/Secretary, CIC)

Agenda 1: Proposed presentation regarding Grievance Redressal by DARPG (Subject to confirmation from Director (PG), DARPG).

The presentation regarding Grievance Redressal by DARPG, Government of India was made by Shri Manish Mohan. The Commission appreciated the endeavour of the Government regarding the Grievance Redressal in the Ministries/Departments of the Government of India. The Chief Information Commissioner further desired that a hyperlink of the public grievances module (www.pgportal.gov.in) may be created on the CIC website.

(Proposed action DS(PP)/Mr. Paul)

Agenda 2: Media Plan as proposed by IC (DS)

Rescheduled.

Agenda 3: Monthly receipt/disposal for March 2010

Noted.

Supplementary Items:-

1. It was suggested that a committee of Commissioners may be constituted for taking a view as to what kind of petitions need to be registered as complaints/appeals in the Commission. It was decided that Hon'ble CIC and

Hon'ble ICs may kindly inform about their suggestions in this regard for a concept note for action. The Legal Cell would initiate the process by requesting the CIC & Hon'ble ICs, as above.

(Proposed action Legal Cell)